

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-332/94

(8)

New Delhi this the 25th Day of October, 1994.

Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Shri Brajesh Chandra Verma,
S/o late Shri Umrao Singh,
R/o 3/91, Nehru Street,
Vishwas Nagar, Delhi.

Applicant

(through Sh. R.V. Sinha, advocate - none present)

versus

1. Union of India,
Ministry of Communications,
Department of Telecommunication,
Sanchar Bhavan,
New Delhi-1.
through its Secretary.

2. Chief General Manager Telecom,
Department of Telecommunication,
U.P. Circle,
Lucknow(UP).

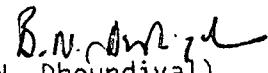
Respondents

ORDER(ORAL)

delivered by Hon'ble Mr.B.N. Dhoundiyal, Member(A)

The case has been taken in the revised list.

No one is present on behalf of either party. The impugned orders were issued on 8.3.1988, 23.4.1989 and 21.7.1993 while the application has been filed in February, 1994. The impugned order dated 21.7.1993 only informs the applicant that his case has already been decided earlier. Thus, I hold that this case is clearly barred by limitation. The application is hereby dismissed.


(B.N. Dhoundiyal)

Member(A)

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